

NOTICE

Please take notice that Cr.A(SJ)/471/2023 shall be taken up by Hon'ble Mr. Justice Subhash Chand in Court No.15 today i.e. on 26.07.2023 at 2:15 PM.

By Order,

Dated the 26th July, 2023
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 26th July 2023

COURT NO. 15

SINGLE BENCH (BENCH ID-24888)

AT 2:15 PM

HON'BLE MR. JUSTICE SUBHASH CHAND

Orders(with defect)

1	Cr.A(SJ)/471/2023	KARTIK KUMAR VS THE STATE OF JHARKHAND	RASHMI KUMAR	SUSHMA AIND
---	-------------------	---	--------------	-------------

IA NO, 6276/2023 (For Bail)
CODE OF CRIMINAL PROCEDURE, 1973